



भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India

Completion of Recovery Proceedings against SBL Infratech Limited in the matter of
SBL Infratech Limited.: Certificate No. 0029 of 2025

Recovery Certificate No. 8829 of 2025 dated July 15, 2025 was drawn against **SBL Infratech Limited (PAN: AAWCS1619N)** for a sum of **Rs. 5,16,000/- (Rupees Five Lakh Sixteen Thousand Only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by the AO vide Order No. Order/AK/GN/2025-26/31407-31408 dated May 16, 2025 in the matter of SBL Infratech Limited.

In view of the payment of the amount of **5,56,000/- (Rupees Five Lac Fifty Six Thousand Only)**, as due from the defaulter in March 2026, the said **recovery proceeding is hereby completed against SBL Infratech Limited (PAN: AAWCS1619N)** in exercise of powers under sub-Section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with Section 224 and Section 225 and Rule 12 of the Second Schedule to the Income Tax Act, 1961.

May 4, 2026
Delhi



Signed

RAJAN KUMAR

RECOVERY OFFICER

राजन कुमार/Rajan Kumar
घसूली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India
उत्तरी प्रादेशिक कार्यालय / Northern Regional Office
नई दिल्ली / New Delhi